

TABLE XIX**BILLS PASSED INTO ACTS****ADMINISTRATION**

1. The Madras District Boards (Amendment) Act, 1952 (Madras Act No. VII of 1952)
2. The Madras Survey and Boundaries (Amendment) Act, 1952 (Madras Act No. X of 1952)
3. The Indian Registration (Madras Amendment) Act, 1952 (Madras Act No. XVII of 1952).
4. The Madras District Boards (Amendment) Act, 1953 (Madras Act No. V of 1953).
5. The Madras District Boards (Amendment) Act, 1954 (Madras Act No. VIII of 1954).
6. The Madras City Municipal (Amendment) Act, 1954 (Madras Act No. XII of 1954).
7. The Courtallam Township Act, 1954 (Madras Act No. XVI of 1954).
8. The Madras District Boards (Second Amendment) Act, 1954 (Madras Act No. XXII of 1954).
9. The Bhavanisagar Township Act, 1954 (Madras Act No. XXV of 1954).
10. The Madras City Municipal (Amendment) Act, 1955 (Madras Act No. IV of 1955).
11. The Madras City Police and Gaming (Amendment) Act, 1955 (Madras Act No. XVI of 1955).
12. The Madras District Municipalities (Amendment) Act, 1955 (Madras Act No. XX of 1955).
13. The Police (Madras Amendment) Act, 1955 (Madras Act No. XXII of 1955).
14. The Madras City Improvement Trust (Amendment) Act, 1955 (Madras Act No. XXIV of 1955).
15. The Madras District Municipalities (Second Amendment) Act, 1955 (Madras Act No. XXXI of 1955).
16. The Madras Canals and Public Ferries (Amendment) Act, 1956 (Madras Act I of 1956).
17. The Madras Official Language Act, 1956 (Madras Act No. XXXIX of 1956).
18. The Madras District Collectors Powers (Delegation) Act, 1956 (Madras Act No. XLI of 1956).

AGRICULTURE

1. The Tanjore Tenants and Pannaiyal Protection Act, 1952 (Madras Act No. XIV of 1952).
2. The Madras Tenants and Ryots Protection (Amendment) Act, 1953 (Madras Act No. XIV of 1953).

CONSTITUTIONAL

1. The Madras Payment of Salaries and Removal of Disqualifications (Amendment) Act, 1952 (Madras Act No. VIII of 1952).
2. The Madras Payment of Salaries and Removal of Disqualifications (Amendment) Act, 1954 (Madras Act No. XIII of 1954).

FOREST

1. The Madras Preservation of Private Forests (Amendment) Act, 1954 (Madras Act No. III of 1954).
2. The Madras Preservation of Private Forests (Second Amendment) Act, 1954 (Madras Act No. XVIII of 1954).
3. The Madras Preservation of Private Forests (Third Amendment) Act, 1954 (Madras Act No. XXX of 1954).
4. The Madras Hill Stations Preservation of Trees Act, 1955 (Madras Act No. XVII of 1955).
5. The Madras Preservation of Private Forests (Amendment) Act, 1955 (Madras Act No. XXXV of 1955).

ECONOMIC

1. The Madras Requisitioned Land (Continuance of Powers) Act, 1952 (Madras Act No. III of 1952).
2. The Madras Sugar Factories Control (Amendment) Act, 1952 (Madras Act NO. IX of 1952).
3. The Madras Essential Articles Control and Requisitioning (Temporary Powers) (Amendment) Act, 1952 (Madras Act No XIII of 1952).
4. The Madras Cotton Control Act, 1952 (Madras Act NO. XV of 1952).
5. The Madras Requisitioned Land (Continuance of Powers) Amendment Act, 1953 (Madras Act No. III of 1953).
6. The Madras Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1953 (Madras Act No. IX of 1953).
7. The Cotton Ginning and Pressing Factories (Madras Amendment) Act, 1953 (Madras Act No. X of 1953).
8. The Madras Lignite (Acquisition of Land) Act, 1953 (Madras Act No. XI of 1953).
9. The Land Acquisition (Madras Amendment) Act, 1953 (Madras Act No. XII of 1953).
10. The Tuticorin Port Trust (Application to Mangalore) Act, 1953 (Madras Act No. XV of 1953).
11. The Madras Buildings (Lease and Rent Control) Amendment Act, 1953 (Madras Act No. XVI of 1953).
12. The Madras Co-operative Societies (Amendment) Act, 1953 (Madras Act No, XIX of 1953)
13. The State Co-operative Societies (Reconstitution and Formation) Act, 1954 (Madras Act No, IV of 1954).
14. The Madras Indebted Agriculturists (Temporary Relief) Act, 1954 (Madras Act No. V of 1954).
15. The South Kanara Cultivating Tenants Protection Act, 1954 (Madras Act No. VI of 1954).
16. The Malabar Tenancy (Amendment) Act, 1954 (Madras Act NO. VII of 1954).
17. The Madras (Proprietary Estates Village Service and Hereditary Village Offices) Amendment Act, 1954 (Madras Act No. XV of 1954).
18. The Madras Installation of Oil Engines (Temporary Permission) Act, 1954 (Madras Act No. XXIII of 1954).
19. The Societies Registration (Madras Amendment) Act, 1954 (Madras Act No. XXIV of 1954).

20. The Madras Commercial Crops Markets (Amendment) Act, 1954 (Madras Act No. XXVI of 1954).
21. The Madras Estates Land (Reduction of Rent) Amendment Act, 1954 (Madras Act No. XXVIII of 1954).
22. The Madras Electricity Undertakings (Acquisition) Act, 1954 (Madras Act No. XXIX of 1954).
23. The Madras Tenants and Ryots Protection (Amendment) Act, 1954 (Madras Act No. XXIX of 1954).
24. The Madras Estates (Abolition and Conversion into Ryotwari) Amendment Act, 1954 (Madras Act No. XXXIV of 1954).
25. The Madras Essential Articles Control and Requisitioning (Temporary Powers) Amendment Act, 1954 (Madras Act No. XXXVI of 1954).
26. The Madras Indebted Agriculturists (Temporary Relief) Amendment Act, 1954 (Madras Act No. XXXVII of 1954).
27. The Madras Indebted Agriculturists (Repayment of Debts) Act, 1955 (Madras Act No. I of 1955).
28. The South Kanara Cultivating Tenants Protection (Amendment) Act, 1955 (Madras Act No. II of 1955).
29. The Madras City Tenants Protection (Amendment) Act, 1955 (Madras Act No. XIX of 1955).
30. The Pudukkottai (Settlement of Inams) Act, 1955 (Madras Act NO. XXIII of 1955).
31. The Madras Cultivating Tenants Protection Act, 1955 (Madras Act NO. XXV of 1955).
32. The Madras Buildings (Lease and Rent Control) Amendment Act, 1955 (Madras Act No. XXVI of 1955).
33. The Madras Tenants and Ryots Protection (Amendment) Act, 1955 (Madras Act No. XXVII of 1955).
34. The Madras Commercial Crops Markets (Amendment) Act, 1955 (Madras Act NO. XXXIII of 1955).
35. The South Kanara Cultivating Tenants Protection (Amendment) Act, 1956 (Madras Act No. II of 1956).
36. The Madras Essential Articles Control and Requisitioning (Temporary Powers Re-enacting) Act, 1956 (Madras Act No. VI of 1956).
37. The Madras State Aid to Industries (Amendment) Act, 1956 (Madras Act No. X of 1956).
38. The Pudukkotai (Settlement of Inams) Amendment Act, 1956 (Madras Act NO, XI of 1956).
39. The Madras Cultivating Tenants Protection (Amendment) Act, 1956 (Madras Act No. XIV of 1956).
40. The Madras Silk Worm Seed (Production, Supply and Distribution) Act, 1956 (Madras Act No, XXIII of 1956).
41. The Madras Cultivating Tenants (Payment of Fair Rent) Act, 1956 (Madras Act No. XXIV of 1956).
42. The Tanjore Tenants and Pannaiyal Protection (Amendment) Act, 1956 (Madras Act No. XXV of 1956).
43. The Madras Agriculturists Relief (Amendment) Act, 1956 (Madras Act No. XXVIII of 1956).
44. The Madras Estates Land (Reduction of Rent) Amendment Act, 1956 (Madras Act NO., XXIX of 1956).
45. The Madras Estates (Supplementary) Act, 1956 (Madras Act No. XXX of 1956).

46. The Pudukkottai Settlement of Inams (Second Amendment) Act, 1956 (Madras Act NO. XXXVI of 1956).
47. The Madras Inams (Assessment) Act, 1956 (Madras Act No. XL of 1956).
48. The Madras Requisitioning and Acquisition of Immovable Property Act, 1956 (Madras Act No. XLII of 1956).
49. The Madras Co-operative Societies (Amendment) Act, 1956 (Madras Act NO, XLIII of 1956).
50. The Madras Estates (Abolition and Conversion into Ryotwari) Amendment Act. 56 (Madras Act NO. XLIV of 1956).

EDUCATIONAL

1. The Madras Public Libraries (Amendment) Act, 1954 (Madras Act No. XXI of 1954).

FINANCIAL

1. The Madras Appropriation (No.2) Act, 1952 (Madras Act No. IV of 1952).
2. The Bhavani Reservoir Irrigation Cess (Amendment) Act, 1952 (Madras Act NO. V of 1952)
3. The Madras Motor Vehicles (Taxation of Passengers and Goods) Act, 1952 (Madras Act of XVI of 1952).
4. The Madras Appropriation Act, 1953 (Madras Act No. I of 1953)
5. The Madras consolidated Fund (withdrawal of Moneys) Act, 1953 (Madras Act NO. II of 1953)
6. The Madras Tabacco (Taxation of Sales and Registration) Act, 1953 (Madras Act No.IV of 1953).
7. The Madras Entertainments Tax (Amendment) Act, 1953 (Madras Act NO. VI of 1953).
8. The Madras Entertainments Tax (Amendment) Act, 1953 (Madras Act No. XIII of 1953).
9. The Mettur Canal Irrigation Cess Act, 1953 (Madras Act No. XVII of 1953).
10. The Madras Appropriation (No.2) Act, 1953 (Madras Act No. XVIII of 1953)
11. The Madras General Sales Tax (Amendment) Act, 1954 (Madras Act No.I of 1954)
12. The Madras Contingency Fund Act, 1954 (Madras Act No. II of 1954).
13. The Madras Appropriation Act, 1954 (Madras Act No.IX of 1954).
14. The Madras Appropriation (No.2) Act, 1954 (Madras Act No.,X of 1954).
15. The Madras General Sales Tax (Definition of Turnover and Validation Assessments) Act, 1954 (Madras Act No. XVII of 1954).
16. The Madras Land Revenue (Surcharge) Act, 1954. (Madras Act No. XIX of 1954).
17. The Madras General Sales Tax (Second Amendment) Act, 1954 (Madras Act No. XX of 1954).
18. The Madras Entertainments Tax (Amendment) Act, 1954 (Madras Act No. XXXII of 1954).
19. The Madras General Sales Tax (Third Amendment) Act, 1954 (Madras Act No.XL of 1954).
20. The Madras Irrigation (Levy of Betterment Contribution) Act, 1955 (Madras Act No. III of 1955).
21. The Madras Plantations Agricultural Income Tax Act, 1955 (Madras Act No.V.of 1955)

22. The Madras Appropriation Act, 1955 (Madras At No.VI of 1955).]
23. The Madras Appropriation (No.2) Act,1955 (Madras Act No.VII of 1955)
24. The Madras General Sales Tax (Amendment) Act, 1955 (Madras Act No. VIII of 1955).
25. The Madras General Sales Tax and the Madras Tobacco (Taxation of Sales and Registration) Amendment Act, 1955 (Madras Act No. XIII of 1955).
26. The Madras Appropriation (No.3) Act, 1955 (Madras Act No.XV of 1955).
27. The Madras General Sales Tax (Second Amendment) Act, 1955 (Madras Act No. XVIII of 1955).
28. The Madras Sales and Motor Spirit Taxation (Amendment) Act, 1955 (Madras Act No. XXI of 1955).
29. The Madras Land Revenue Surcharge (Amendment) Act, 1955 (Madras Act No. XXVIII of 1955).
30. The Madras Land Revenue (Additional Surcharge) Act, 1955 (Madras Act XXX of 1955).
31. The Madras Appropriation (No.4) Act, 1955 (Madras Act No. XXXVII of 1955).
32. The Madras General Sales Tax (Amendment) Act, 1956 (Madras Act No. III of 1956).
33. The Madras Appropriation Act, 1956 (Madras Act No. IV of 1956).
34. The Madras Appropriation (No.2) Act, 1956 (Madras Act No. V. of 1956).
35. The Madras General Sales Tax (Second Amendment) Act, 1956 (Madras Act No.VII of 1956).
36. The Madras Land Revenue (Surcharge) Amendment Act, 1956 (Madras Act NO. XII of 1956).
37. The Madras Land Revenue (Additional Surcharge) Amendment Act, 1956 (Madras Act NO. XIII of 1956).
38. The Madras General Sales Tax (Third Amendment) Act, 1956 (Madras Act No.XV of 1956).
39. The Madras Appropriation (No.3) Act, 1956 (Madras Act No. XVIII of 1956).
40. The Madras Appropriation (No.4) Act, 1956(Madras Act No.XIX of 1956).
41. The Madras Appropriation (No.5) Act, 1956 (Madras Act No. XX of 1956).
42. The Madras Land Revenue (Surcharges and Additional Surcharge) Amendment Act, 1956 (Madras Act No. XXVI of 1956).
43. The Madras Tobacco (Taxation of Sales and Registration) Amendment Act, 1956 (Madras Act No. XXXII of 1956).
44. The Madras General Sales Tax (Fourth Amendment) Act, 1956 (Madras Act No. XXXIII of 1956).
45. The Madras Land Revenue (Surcharge) Second Amendment Act, 1956 (Madras Act No. XXXIV of 1956).
46. The Madras Plantation Agricultural Income-Tax (Amendment) Act, 1956 (Madras Act No. XXXV of 1956).
47. The Madras Appropriation (No.6) Act, 1956 (Madras Act No. XXXVII of 1956).
48. The Madras Appropriation (vote on Account) Act, 1956 (Madras Act No. XXXVIII of 1956).

LEGAL

1. The Madras Repealing and Amending Act, 1952 (Madras Act No. XI of 1952).
2. The Provincial Insolvency (Madras Amendment) Act, 1953 (Madras Act No. VIII of 1953).
3. The Indian Bar Councils (Madras Amendment) Act, 1954 (Madras Act No. XXXV of 1954).
4. The Madras City Civil Court (Amendment) Act, 1955 (Madras Act No. X of 1955).
5. The Presidency Small Cause Courts (Madras Amendment) Act, 1955 (Madras Act No. XII of 1955).
6. The Madras City Civil Court (Second Amendment) Act, 1955 (Madras Act No. XXIX of 1955).
7. The Madras Court-fees and Suits Valuation Act, 1955 (Madras Act No. XIV of 1955).
8. The Code of Criminal Procedure (Madras Amendment) Act, 1955 (Madras Act No. XXXIV of 1955).
9. The Madras Repealing and Amendment Act, 1955 (Madras Act No. XXXVI of 1955).
10. The Presidency Small Cause Court (Madras Amendment) Act, 1956 (Madras Act No. XVI of 1956).
11. The Madras Civil Courts (Amendment) Act, 1956 (Madras Act No. XVII of 1956).
12. The Code of Criminal Procedure (Madras Amendment) Act, 1956 (Madras Act No. XXXI of 1956).

SOCIAL

1. The Madras Prohibition (Amendment) Act, 1952 (Madras Act No. VI of 1952)
2. The Madras Christian Marriages Validation Act, 1952 (Madras Act No. XII of 1952).
3. The (Evacuee Interest Separation) Madras Supplementary Act, 1953 (Madras Act No. VII of 1953).
4. The Madras Slum Improvement (Acquisition of Land) Act, 1954 (Madras Act No. XI of 1954).
5. The Madras Suppression of Immoral Traffic (Amendment) Act, 1954 (Madras Act No. XIV of 1954).
6. The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 1954 (Madras Act No. XXVII of 1954).
7. The Madras Dramatic Performances Act, 1954 (Madras Act No. XXXIII of 1954).
8. The Mappilla Marumakkattayam (Amendment) Act 1954, (Madras Act No. XXXVII of 1954)
9. The Madras Cinemas (Regulation) Act, 1955 (Madras Act No. IX of 1955).
10. The Tanjore Chatram Endowments (Utilisation) Amendment Act, 1955 (Madras Act No. XI of 1955).
11. The Madras Marumakkathayam (Removal of Doubts) Act, 1955 (Madras Act No. XXXII of 1955).
12. The Madras Compulsory Labour (Amendment) Act, 1956 (Madras Act No. VIII of 1956).
13. The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 1956 (Madras Act, No. IX of 1956).

14. The Madras Cinemas (Regulation) Amendment Act, 1956 (Madras Act NO. XXI of 1956).
15. The Madras Registration of Practitioners of Integrated Medicine Act, 1956 (Madras Act NO. XXVII of 1956).

TRANSPORT

1. The Motor Vehicles (Madras Amendment) Act, 1954 (Madras Act No. XXXIX of 1954).